



# অসম ৰাজপত্ৰ

## THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

### NOTIFICATION

The 15th March, 2024

**No. LGL.11/2024/7.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 14th March, 2024 is hereby published for general information.

### **ASSAM ACT NO. XV OF 2024**

**(Received the assent of the Hon'ble Governor on 14th March, 2024)**

### **THE SONOWAL KACHARI AUTONOMOUS COUNCIL (AMENDMENT) ACT, 2024**